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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No.217/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES: Tarun Komal Zindal  
V/s.  
Akshaj Business Facilitators LLP & 2 Ors.

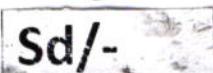
SECTION OF THE COMPANIES ACT: LLP64 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
46	Leema Kolwadkar	Authorized representative	

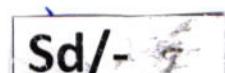
ORDER

CP 217/LLP64/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 29.11.2017 for hearing.

  
**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

  
**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)